

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:66
ANSWERED ON:24.07.2015
Pradhan Mantri Jan Dhan Yojana
Chavan Shri Harishchandra Deoram;Rawal Shri Paresh

Will the Minister of FINANCE be pleased to state:

- (a) the total number of saving accounts opened under the Pradhan Mantri Jan Dhan Yojana (PMJDY), State and bank-wise including Gujarat;
- (b) whether PMJDY has achieved its objectives, if so, the details thereof including the targets fixed and achievement made by public/private sector banks, bank-wise along with the monetary benefits given to account-holders, State/UT-wise;
- (c) whether the instances of opening of duplicate bank accounts under PMJDY to avail insurance benefit have come to notice of the Government, if so, the number of such cases reported and the corrective measures taken in this regard;
- (d) whether the Government proposes to issue debit/credit cards to the beneficiaries of PMJDY account holders and if so, the details thereof; and
- (e) the steps taken/being taken by the Government to bring more households including migrant workers and illiterate people under the said scheme in the country?

Answer

THE FINANCE MINISTER
(SHRI ARUN JAITLEY)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. * 66 (6th Position) for 24th July, 2015 by Shri Paresh Raval and Shri Harishchandra Chavan regarding Pradhan Mantri Jan Dhan Yojana.

(a) Total number of accounts opened under PMJDY as on 08.07.2015, State and bank-wise including Gujarat is given in Annexure - 1 and Annexure - 2 respectively.

(b) Under the Yojana, banks were given target to carry out surveys in allocated Sub Service Areas (SSAs) in rural areas and Wards in urban areas and to open accounts of all uncovered households by 26.01.2015. All the States/ Union Territories in the country were mapped into 2,26,197 Sub Service Areas (in rural areas) and Wards (in urban areas). Surveys by banks showed that 99.9% households out of the 21.22 crore surveyed households were covered under the Yojana. The account opening is still continuing. 16.73 crore accounts have been opened as on 08.07.2015. As on 10.07.2015, 191 claims have been settled under Accidental Insurance Cover of Rs.1 lakh and 560 claims have been settled for Life Cover of Rs.30,000/- in respect of beneficiaries who opened their account for the first time from 15.08.2014 to 26.01.2015. Overdraft facility of upto Rs.5000/- has also been availed by 0.78 lakh account-holders by 10.07.2015 with aggregate amount of Rs.1624.17 lakh.

(c) In April 2015 it was estimated by PSBs, RRBs and major Private Sector Banks that 3.62 lakh accounts were multiple accounts within the same bank. Under the Yojana due care is taken to ensure that the insurance claim (Life and Accident cover) is given to genuine beneficiaries.

(d) Under the Yojana, beneficiaries are issued a RuPay Debit Card having inbuilt accident insurance cover of Rs.1.00 lakh subject to certain conditions of usage. As on 08.07.2015, 14.87 crore RuPay Cards have been issued to the PMJDY beneficiaries.

(e) Since migrant workers often face difficulties while submitting a proof of current address for opening a bank account, as per RBI guidelines, such customers can submit only one proof of address (either current or permanent) while opening a bank account or while undergoing periodic updation. If the current address is different from the address mentioned on the proof of address submitted by the customer, a simple declaration by her/him about her/his current address is sufficient.

In order to ensure accounts opening by those who do not have Officially Valid Documents, the Know Your Customer (KYC) norms have been simplified by Reserve Bank of India (RBI) to open "Small Account" on the basis of a self-attested photograph and putting his/her signatures or thumb print in the presence of an official of the bank. These accounts are valid normally for a period of twelve months. Thereafter, such accounts would be allowed to continue for a further period of twelve more months, if the account-holder provides a document showing that he/she has applied for any of the Officially Valid Document, within 12 months of opening the small account.
